

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.07.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) (PH) (As a first Case)	Chemist & Druggist Association, Goa Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1- CCI), Ashish Kothari R-3 M.M. Sharma (R-4)

02:00 PM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 1114 of 2020 & I.A. No. 188 of 2022	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
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By order of Hon’ble Chairperson
-sd/-
Registrar